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Title: Introduction of the Special Financial Assistance to the National Capital Territory of Delhi Bill, 2015.

श्री महेश गिरी (पूर्वी दिल्ली) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि आवास, जल स्वच्छता, सड़कों, विद्यालयों, कौशल विकास से संबंधित कार्यों और महिलाओं, बच्चों और शहरी ग्रामीणों में रहने वाले गरीब लोगों के लिए कल्याणकारी योजनाओं के कार्यान्वयन के प्रयोजनार्थ राष्ट्रीय राजधानी क्षेत्र दिल्ली को विशेष वित्तीय सहायता दिए जाने तथा तत्संबंधी विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the National Capital Territory of Delhi for the purpose of implementation of development works relating to housing, water, sanitation, roads, schools, skill development and welfare schemes for women, children and poor people living in the urban villages and for matters connected therewith."

The motion was adopted.

श्री महेश गिरी : मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER: Item No. 42 – Dr. Shashi Tharoor - Not present. Item No. 43, Shri Janardan Singh Sigrwal.

15.40 hours